

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 218
(IB)-1071(ND)2018
IA/2605/2020 CA-326/2019

IN THE MATTER OF:

State Bank Of India

...

Applicant/Petitioner

Versus

**M/s. Shri Shyam Ji Ahrico Exports
Pvt. Ltd.**

...

Respondent

Under Section: 7 of IBC,2016

Order delivered on 05.04.2021

CORAM:

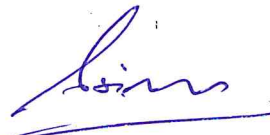
**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Vishnu Kumar, Advocate for Liquidator

ORDER

Renotified to 19.04.2021.


(T.S.Singh)
Court Officer